

Allahabad or making arrangements of Mahakumbh were disposed of by the Railways or dumped after the Kumbh Mela was over?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES) (a) to (c) The information is being collected and will be laid on the Table of the Sabha

[English]

**Inter-linking of State Capitals by Air Services**

5084 SHRI BALASAHEB VIKHE PATIL Will the Minister of CIVIL AVIATION

be pleased to state

(a) the names of the State Capitals which have not so far been inter-linked by air services,

(b) whether there is any scheme for inter-linking every State Capital by air services during 1990-91, and

(c) if so, the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN) (a) All the State Capitals except the followings, are airlinked -

<i>State</i>	<i>Capital</i>
Sikkim	Gangtok
Arunachal Pradesh	Itanagar
Nagaland	Kohima

In the absence of aerodromes at these places Gangtok is served by Bagdogra, Itanagar by North Lakhimpur (Lilabari) and Kohima by Dimapur

(b) and (c) There is no such Scheme

**Rail Roko Call in Punjab**

5085 SHRI CHIRANJI LAL SHARMA Will the Minister of RAILWAYS be pleased to state

(a) whether AISSF had given a rail Roko' call in Punjab on 22 February 1990, and

(b) if so, the details of its impact on the movement of railway traffic?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES). (a) Yes, Sir

(b) No train was cancelled due to this rail roko agitation

**Recommendations of High Power Pay Committee**

5086 SHRI CHITTA BASU  
SHRI PYARELAL KHANDELWAL  
SHRI GIRDHARI LAL BHARGAVA  
PROF VIJAY KUMAR MALHOTRA

Will the Minister of INDUSTRY be pleased to state

(a) whether Union Government have implemented the recommendations of the High Power Pay Committee on the pay scales of public sector undertakings following Central Government D A pattern

(b) if so, the details thereof:

[*Translation*]

(c) if not, the reasons therefor; and

**Electrification of Secunderabad-Kazipet Line**

(d) the time by which the recommendations of the Committee are proposed to be implemented?

**5088. SHRI J. CHOKKA RAO:** Will the Minister of RAILWAYS be pleased to state:

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (d). The recommendations made by the High Power Pay Committee on the scales of public sector enterprises following Central DA pattern are under active consideration of the Government.

(a) the stage at which the Electrification of railway line between Secunderabad and Kazipet in Andhra Pradesh stands at present;

[*Translation*]

(b) the estimated expenditure incurred thereon together with the electric power required for the same;

**Coal Supply of Mand Thermal Power Project**

(c) whether Andhra Pradesh Government has agreed to the supply of electricity for the said project; and

5087 SHRI PYARELAL KHANDELWAL: Will the Minister of ENERGY be pleased to state:

(d) the time by which the said project is likely to be taken up and completed?

(a) whether Government propose to get reserved additional quantity of coal from Mand Coalfields to Mand Thermal Power Project, a joint venture of Madhya Pradesh and Gujarat Governments; and

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Preliminary works have been taken up. Tenders for major works have been received.

(b) if so, when coal is likely to be allotted to this thermal power project which is dependant on supply of coal from the Mand Coalfields?

(b) Expenditure upto 31.3.90 will be of the order of Rs. 5.09 crores. Electric power required for traction is estimated at 61 Million Units per annum.

(c) Yes, Sir.

(d) The project has already been taken up and is likely to be completed by 1993-94.

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The logical source of coal supply to the proposed Mand Thermal Power Station (2x210 MW) is the Mand-Raigarh coalfield. The detailed exploration so far carried out in this coalfield does not hold out the prospect of establishing coal production to meet the requirement of the proposed Mand TPS.

**Losses in Tannery and Footwear Corporation of India**

5089. SHRI V. SREENIVASA PRASAD: Will the Minister of INDUSTRY be pleased to state:

(a) the losses suffered by the Tannery and Footwear Corporation of India during